

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 220/MP/2016**

Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003 seeking adjudication of dispute between West Bengal State Electricity Distribution Company Limited and NTPC Limited and Damodar Valley Corporation relating to over invoicing and recovery of Rs. 1192.67.

Date of hearing : 27.4.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : West Bengal State Electricity Distribution Co. Ltd. (WBSEDCL).

Respondents : NTPC & Others.

Parties present : Shri Vishrov Mukherjee, Advocate, WBSEDCL  
Ms. Raveena Dhamija, Advocate, WBSEDCL  
Shri Janmali Manikala, Advocate, WBSEDCL  
Shri Sitesh Mukherjee, Advocate, NTPC  
Ms. Akanksha Tyagi, Advocate, NTPC  
Shri Deep Rao, NTPC  
Shri Umesh Ambati, NTPC  
Shri M.G. Ramachandran, Advocate, DVC  
Ms. Anushree Bardhan, Advocate, DVC  
Shri Pratik Biswas, Advocate, DVC

**Record of Proceedings**

Learned counsel for the petitioner requested for a weeks' time to file rejoinder to the reply filed by NTPC. Learned counsel for NTPC had no objection in this regard.

2. The Commission observed that similar petitions bearing No. 311/MP/2015 and 64/MP/2016 have been filed by TPDDL and BYPL respectively and those petitions shall be clubbed alongwith the present petition. Learned counsels for the parties had no objection in this regard.

3. After hearing the learned counsels for the parties, the Commission directed the respondents to file their replies by 10.5.2017, if already not filed, with an advance copy to the petitioner who may file its rejoinder, if any, by 17.5.2017. The

Commission directed that due date of filing replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The present petition and Petition Nos. 311/MP/2015 and 64/MP/2016 shall be listed for hearing on 13.6.2017.

**By order of the Commission**  
**Sd/-**  
**(T. Rout)**  
**Chief (Legal)**